

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 270 OF 2019 & IA No. 746 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Indian Wind Power Association Appellant(s)

Versus

Telangana State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Sonakshi Malhan
Senthil Jagadeesan

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy for R1

ORDER

In spite of several opportunities, none filed the reply.

Issue fresh notice. Dasti, in addition, is permitted.

List the matter on **28.11.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK